

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-3154(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

**NAME OF THE PARTIES: - Gammon Engineers and Contractors
Pvt Ltd
IN THE MATTER OF
VKM Infrastructure Pvt Ltd
V/s
Gammon India Limited.**

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Khyati Bora appeared for the Petitioner/Operational Creditor.
Adv. P G Sabnis appeared for the Respondent/ Corporate Debtor. List this
matter on **20.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)